NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

Inv. P No. 3/2017 in TP No. 132/397-398/NCLT/AHM/2016 (New) C.P. No. 61/397-398/CLB/MB/2016 (Old)

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.11.2017

Name of the Company:

Shailesh M. Bhoite & Ors.

Vadodara Stock Exchange Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION** REPRESENTATION **SIGNATURE**

2. Dhrumesh Shal

on behalfor
Resp. -6

3. PAVANS. GODIAWALA ADVOCATE

ORIGINAL Muellauch

16 ORDER

Learned PCS Mr. Kiran Shah present for Applicant. Mr. Dhrumesh Shah present for Respondent No. 6. Learned Advocate Mr. Pavan Godiawala i/b SD Israni Law Chambers present for Original Petitioner.

Petitioner filed Additional Affidavit.

Reply filed by Respondent No. 6.

Letter of authority by Respondent No.6 filed.

Heard arguments of Respondent No. 6.

Order reserved.

MANORAMA KUMARI MEMBER JUDICIAL

MEMBER JUDICIAL

Dated this the 23rd day of November, 2017.